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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/185/(IB)/2017
NAME OF THE PETITIONER(S)	:	JOHNSON LIFTS PVT LTD
NAME OF THE RESPONDENT(S)	:	EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION	:	433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

Dr. Anwarah  
1.1. Kesh P.

Coume für Respondent.

## ORDER

Counsel for the petitioner present. The petitioner has complied with the provisions of Section 9 (3) (b) & (c) of I&B Code, 2016 as per the order passed on 5.6.2017. The same is placed on record by providing a copy to the other side. Counsel for the petitioner has already proposed the name of the Interim Insolvency Resolution Professional. The said details are placed on record. Counsel for the Respondent prays for time for filing the counter. Counsel for the respondent is directed to file counter within one week. The matter is posted for arguments. Put up on **03.08.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)